

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 377/TT/2024

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for NCC Generation Switchyard to Nellore Pooling Station and associated bays under "Transmission System for Connectivity for NCC Power Projects Ltd." in the Southern Region.

Date of Hearing : **5.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 14 Others

Parties Present : Shri A. Naresh Kumar, PGCIL

Record of Proceedings

The Petitioner's representative submitted that the present Petition has been filed for truing up of the transmission tariff for the 2019-24 tariff period and the determination of transmission tariff for the 2024-29 tariff period for NCC Generation Switchyard to Nellore Pooling Station and associated bays under the "Transmission System for Connectivity for NCC Power Projects Ltd." in the Southern Region.

2. None was present on behalf of the Respondents despite notice.
3. After hearing the Petitioner's representative, the Commission directed as under:
 - a) The Respondents to file their respective replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder within a week thereafter.
 - b) The Petitioner to submit on an affidavit within a week a copy of the compendium and other necessary documents, if any, in support of the rate of interest on various loans availed concerning the transmission asset for the 2019-24 tariff period.
4. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

sd/
(T. D. Pant)
Joint Chief (Law)

